



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,17th January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 2**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/167/2022 FIXED	JAGADISH MASHAHARY AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR D KALITA MR. R MAJUMDAR MR R DHAR MRS. R RONGMEI MR B C MUCHAHARY	GA, ASSAM SC, HEALTH
<b>ADMISSION</b>				
2	Cus.Ref./1/2022 FIXED	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. <b>Versus</b> SMTI. NEMLUNI	MR. S C KEYAL SC, CUSTOMS	MR N DASGUPTA
	<b>WITH</b> I.A.(Civil)/2902/2022 <b>in</b> Cus.Ref./1/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. <b>Versus</b> SMTI. NEMLUNI	MR. S C KEYAL	MR N DASGUPTA
3	Cus.Ref./2/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. <b>Versus</b> SUBIR MODAK	MR. S C KEYAL SC, CUSTOMS	MR N DASGUPTA
	<b>WITH</b> I.A.(Civil)/2897/2022 <b>in</b> Cus.Ref./2/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR. <b>Versus</b> SUBIR MODAK	MR. S C KEYAL SC, CUSTOMS	MR N DASGUPTA
	<b>WITH</b> I.A.(Civil)/2950/2022 <b>in</b> Cus.Ref./2/2022	SUBIR MODAK <b>Versus</b> THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR.	MR N DASGUPTA MS P SIKDAR	SC, CUSTOMS
4	Cus.Ref./3/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) <b>Versus</b> RONNIE ZOLIANGGURA	MR. S C KEYAL SC, CUSTOMS	

	<b>WITH</b> I.A.(Civil)/2918/2022 <b>in</b> Cus.Ref./3/2022	THE COMMISSIONER OF CUSTOMS (PREVENTIVE) AND ANR <b>Versus</b> RONNIE ZOLIANNINGURA	MR. S C KEYAL	
5	WA/274/2022 FIXED	CENTER FOR ENVIRONMENT PROTECTION (CEP) <b>Versus</b> THE STATE OF MIZORAM AND ORS. B	MR LALNUNMAWIA	MR. P D NAIR (R7,R8, R11, R12, R24, R28, R29, R31, R33, R38, R510-562) MR. A CHETRY (R7,R8, R11, R12, R24, R28, R29, R31, R33, R38, R510-562) MR. P GOSWAMI (r-5) MR G ALAM (R7,R8, R11, R12, R24, R28, R29, R31, R33, R38, R510-562) MR S DAS (R-41 TO 50) MR. H ROHMAN (R7,R8, R11, R12, R24, R28, R29, R31, R33, R38, R510-562) S R A NASER (R7,R8, R11, R12, R24, R28, R29, R31, R33, R38, R510-562) MR K DEKA (R-41 TO 50) S BORA (r-5) MS S GOYAL (R7,R8, R11, R12, R24, R28, R29, R31, R33, R38, R510-562) MR H K SARMA (r-5) MR BHARGAV DAS (r-5) ADDL. GA, MIZORAM AG, MIZORAM
6	WA/330/2022 FIXED	NAZIM UDDIN BARBHUIYA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM
7	WA/368/2022 FIXED	MOMTAJ BEGUM TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 13 ORS.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM	SC, P AND R.D. GA, ASSAM MR. A R TALUKDAR (R-6 - 13)
<b>ORDERS</b>				
8	WA/49/2017 FIXED	NOOR UDDIN <b>Versus</b> THE STATE OF ASSAM and 6 ORS	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM SC, SECONDARY EDUCATION MRS.S UPADHYAY(R-6)
9	Mat.App./23/2022 FIXED, WITH LCR	ASIF ALI MIR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR K K MAHANTA (Sr. Advocate) MRS. B GOGOI MR. A SARMAH	PP, ASSAM
10	Review.Pet./49/2022 FIXED, WITH WP(C)/4433/2012 (D/O)	PRASANNA BORAH AND 4 ORS. <b>Versus</b> GOBINDA LAL CHAKROBORTY AND 9 ORS.	MR. D DAS SR. ADV MR. N BORAH MR H MAZUMDER	SC, APSC MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. B ZAMAN
11	WA/69/2022 FIXED	STAMP VENDORS ASSOCIATION AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 27 ORS	MR. B C DAS MR. S DUTTA MS. I DAS	GA, ASSAM SC, FINANCE
12	WA/244/2022 CAVT. NO.07602/022, FIXED, CAVT./760/2022	ASSAM PWD ENGINEERS SERVICES ASSOCIATION <b>Versus</b> DEBAJIT DAS AND 7 ORS.	MR. W SHARMA MR P GOGOI	MR. U K NAIR MR A CHAKRABORTY SC, PWD FOR CAVEATOR
13	WA/307/2022 FIXED	DIMPEE BHUYAN <b>Versus</b> STATE OF ASSAM AND 8 ORS	MR F KHAN MS. R TALUKDAR	SC, IRRIGATION
14	I.A.(Civil)/3028/2022 FIXED <b>in</b> WA/12037/2022	GAIL (INDIA) LTD. AND ANR <b>Versus</b> HITESWAR SARMA AND 2 ORS.	MR D S DEKA MR. S GARG	GA, ASSAM MR S BORTHAKUR (R1) MS. P BORAH (R1)

	<b>WITH</b> WA/12037/2022 (Filing Number)	GAIL (INDIA) LTD. AND ANR <b>Versus</b> HITESWR SARMA AND 2 ORS. A	MR D S DEKA	
15	I.A.(Civil)/3511/2022 FIXED <b>in</b> WA/360/2022 <b>WITH</b> WA/360/2022	AMITAV PAUL AND ANR. <b>Versus</b> THE STATE OF ASSAM AN 6 ORS.	G UDDIN MS. P ADHIKARI	SC, CO OP
16	I.A.(Civil)/3540/2022 FIXED <b>in</b> WA/13870/2022	AMITAV PAUL AND ANR. <b>Versus</b> THE STATE OF ASSAM AN 6 ORS.	G UDDIN MR H I CHOUDHURY MS. P ADHIKARI	MR. B C DAS (R-6,7) MR. S H RAHMAN (R-6,7) MR J ABEDIN (R-6,7) SC, CO OP
	<b>WITH</b> WA/13870/2022 (Filing Number)	PHANINDRA MOHAN DAS <b>Versus</b> PRADIP CHANDRA DAS AND ANR.	MR. N DHAR MD. B HUSSAIN MR. B K SEN MR F HAQUE MR A HUSSAIN	SC, APDCL
17	I.A.(Civil)/3811/2022 FIXED <b>in</b> WA/295/2022	PHANINDRA MOHAN DAS <b>Versus</b> PRADIP CHANDRA DAS AND ANR. E THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND ANR. <b>Versus</b> SPANDAN DAS AND 30 ORS.	MR P SHARMAH	MR. B D KONWAR SR. ADV.
	<b>WITH</b> WA/295/2022	THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. <b>Versus</b> SPANDAN DAS AND 30 ORS.	MR P SHARMAH SC, AFDC	MR. B D KONWAR SR. ADV. GA, ASSAM
18	<b>WITH</b> Cont.Cas(C)/413/2022	SPANDAN DAS AND 30 ORS <b>Versus</b> RAKESH KUMAR AND 2 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	MR D KALITA (r-1) MR. D NATH (r-1) MR P SHARMAH (r-3)
<b>HEARING</b>				
19	WP(C)/5189/2017 FIXED	PURNIMA MALAKAR @ PURNIMA MALI @ PURNIMA PAUL @ PURNIMA LAXMI PAUL <b>Versus</b> THE UNION OF INDIA and 11 ORS.	MR.A K PURKAYASTHA MR.R C PAUL	MR.A K SARKAR MR.D K DEY(Rly.Adv.) MR. P MAHANTA (R11) MR. R B GOHAIN (R11) MR P AGARWAL (R11) SC, NF RLY
	<b>WITH</b> I.A.(Civil)/2286/2022 <b>in</b> WP(C)/5189/2017	CHAMPA MALAKAR <b>Versus</b> THE UNION OF INDIA and 12 ORS.	MR. N K MURRY MS. O KITS MS P TOKBIPI	MR. R C PAUL
20	<b>WITH</b> WP(C)/3400/2017  CAVT. NO. 288/2017	UNION OF INDIA and 9 ORS. <b>Versus</b> SMT. SIPPO KHAN @ SIPPO MALAKAR and 2 ORS.	MSB DEVI MR.D K DEYRly.Adv. MS.C DAS	MR.A K BORA(R-1) MR.R C PAULR-2 MR H K J AHMED (r-1) MS. B DAS (r-1) MS.K GOGOI(R-1) MR.A SHAKIL(R-2) FOR CAVEATOR MR.D SINGH
21	WA/169/2018 CAVT. NO.0471/2018 FIXED, CAVT./471/2018	KHAIRUL ISLAM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MD. A H LASKAR MR K K GHOSH	SC, SEC. EDU. MR. R P KAKOTI (R6) MR. T DAS MR. DEBABRAT CHUTIA (OP5) MR. S SUTRADHAR (R6) FOR CAVEATOR
22	WA/208/2018 FIXED	MAMANI PATAR <b>Versus</b> SMT ARUNA PATOR AND 4 ORS	MR. B C DAS MR. J H SAIKIA	MR R CHAKRAVORTY (R1) MR. S BORTHAKUR (R2-R5) MR D DAS (R1) MR. S S ROY (R2-R5) MS. S KAKATI (R2-R5) MR. M CHALIHA (R1)

	<b>WITH</b> I.A.(Civil)/4143/2018 <b>in</b> WA/208/2018	SMT. ARUNA PATOR <b>Versus</b> SMTI. MAMANI PATAR AND 4 ORS.	MR R CHAKRAVORTY MR. M CHALIHA	MR. S BORTHAKUR
23	WA/341/2019	SHRI MUKUL CHANDRA BAISHYA <b>Versus</b> THE NATIONAL INSURANCE CO. LTD. AND 3 ORS	MR. R C SAIKIA MR S DAS	MR. R GOSWAMI MS. P BORTHAKUR MR D DEKA
24	Mat.App./12/2021 FIXED, WITH LCR	MITALI ROY <b>Versus</b> PROTAP ROY	MR. U K DAS MS. B D SARMAH MISS. A BARUAH	MR P KATAKI MS S BARPUJARI MR D DEKA
25	WA/38/2021 FIXED	PRAKASH CHANDRA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS D SAIKIA (AMICUS CURIAE) PETITIONER IN PERSON	GA, ASSAM MR. A SARMA (r-2,3) MR. LENTSO (r-2,3) MR H KALITA (r-2,3)
26	WA/257/2021 FIXED	SAMSUL ISLAM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR. B U LASKAR	GA, ASSAM
27	WA/297/2021 FIXED	UJJWAL KANTI PANDIT <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S DUTTA MR S CHOUDHURY MS R MEDHI	MR. S C KEYAL MS G HAZARIKA
28	WA/114/2022 FIXED	THE STATE OF ASSAM AND ANR. <b>Versus</b> AJIT SONOWAL AND 3 ORS.	MR. D SAIKIA MR. B GOGOI MR P NAYAK SC, FINANCE	GA, ASSAM SC, AG MR. P J SAIKIA MR S BORTHAKUR MR. L N DIHINGIA SC, P H E
29	WA/190/2022 FIXED	M/S D.G. RAJ HIGHWAY SERVICES AND ANR. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR. K GOGOI MR. K GOGOI SC, NF RLY
	<b>WITH</b> I.A.(Civil)/1551/2022 <b>in</b> WA/190/2022	M/S D.G. RAJ HIGHWAY SERVICES AND ANR. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 17/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MS. S G BARUAH	09-01-2023	To	17-01-2023
7)	MD. A SAHAD	17-01-2023	To	18-01-2023
8)	MS. S KANUNGOE	17-01-2023	To	23-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday,17th January 2023]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-III, FROM  
ITEM NOS.1-65), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/195/2023 B/O	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR. L M RAHMAN	GA, ASSAM
2	WP(C)/218/2023 B/O	BORSING LANGLEH AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B P BORAH J DASGUPTA MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	SC, AGRI. DEPARTMENT SC, K A A C
3	WP(C)/219/2023 B/O	SHAHERA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	GA, ASSAM SC, REVENUE
<b>ADMISSION</b>				
4	WP(C)/6433/2018 FIXED	ABDUL LATIF AND 11 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B RAHMAN MR S CHOUDHURY MR A SARMA	GA, ASSAM SC, REVENUE
5	WP(C)/9508/2019 FIXED	NO. 143590M RFN/GD BAHARUL ISLAM AHMED <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR F U BARBHUIYA MS S DAS	MR. S K MEDHI MR. S K MEDHI ASSTT.S.G.I.
6	WP(C)/9527/2019 B/O	KANAK CHANDRA ROY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J KALITA	SC, FOREST
7	WP(C)/1278/2021 FIXED	RAJ KHAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MR. M H TALUKDAR (R NO.5) SC, AGRI. DEPARTMENT SC, FINANCE
<b>WITH</b>				
8	WP(C)/2417/2021	HEDAYATULLAH KHAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR. M H TALUKDAR MD A ALI MR. S I TALUKDAR M M ZAMAN	GA, ASSAM SC, AGRI. DEPARTMENT

	<b>WITH</b> I.A.(Civil)/940/2021 in WP(C)/2417/2021	HEDAYATULLAH KHAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A R SIKDAR MR. M H TALUKDAR	SC, AGRI. DEPARTMENT
9	WP(C)/1725/2022 B/O	ON THE DEATH OF PRASANNA CH BARMAN <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MR S GAUTAM	SC, APDCL
<b>HEARING</b>				
10	WP(C)/32/2019 PART-HEARD	MRIDUL TALUKDAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR. R SINGHA	SC, HEALTH
11	WP(C)/2626/2011	EX-CONSTABLE, FORCE NO. 89008021 NIRMAL KUMAR SHARMA <b>Versus</b> THE UNION OF INDIA and ORS	MR.R MAZUMDAR MR.D P BORAH MR.A KUMAR	C.G.C. MR H GUPTA MS.H TERANGPI ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1911/2017 in WP(C)/2626/2011	THE UNION OF INDIA <b>Versus</b> CONSTABLE, FORCE NO. 89008021 NIRMAL KUMAR SHARMA	C.G.C. ASSTT.S.G.I. MS.H TERANGPI	MR.R MAZUMDAR MR.D P BORAH MR.A KUMAR
12	WP(C)/2738/2014	BISHAN SINGH PINGAL and 13 ORS <b>Versus</b> THE UNION OF INDIA and 6 ORS	MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA MR. M R CHOUDHURY	C.G.C. MR.B CHAKRAVARTY ASSTT.S.G.I.
13	WP(C)/3239/2014	SHYAMAL KUMAR DAS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.H DAS MR.P MAHANTA MS.P SAHARIA	MR.S C KEYAL C.G.C. MR.S P CHOUDHURY ASSTT.S.G.I.
14	WP(C)/3876/2016	GS 157726 W RATNESWAR MAJUMDAR and 58 ORS <b>Versus</b> THE UNION OF INDIA and 9 ORS	MR.P MAHANTA MR.P SAIKIA	C.G.C. MRS A GAYAN(R- 1-10) ASSTT.S.G.I.
15	WP(C)/6831/2016	JOHN JACOB and 34 ORS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.R ISLAM MR.U K NAIR MS.A CHETRY MR.M P SARMA MS.N SHYAMAL MSW YHOSHII MS.P BORGHAIN	MRS. A GAYAN ASSTT.S.G.I.
<b>STAY MATTERS</b>				
16	WP(C)/4451/2022	KESHAB BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MR. J SINGH MRS. M M ROY MD K RAHMAN	GA, ASSAM MR. D BORAH (R-8) SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 17/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MS. S G BARUAH	09-01-2023	To	17-01-2023
7)	MD. A SAHAD	17-01-2023	To	18-01-2023
8)	MS. S KANUNGOE	17-01-2023	To	23-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday,17th January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 4**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-II), ALONG  
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/610/2022 FIXED	UMESH DEKA AND 10 ORS <b>Versus</b> DR. BIJOYA CHOUDHURY AND 2 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	SC, SEC. EDU. MR S M T CHISTIE SC, FINANCE DEPTT.
2	Cont.Cas(C)/660/2022 FIXED	DIPEN TAMULI AND ANR <b>Versus</b> BIJOYA CHOUDHURY AND ANR	MR. M KHAN MR. A BURAGOHAIN MR A K DAS J. AKTAR	SC, ELEM. EDU
3	Cont.Cas(C)/705/2022 FIXED	MANITA DEVI <b>Versus</b> DR. BIJOYA CHOUDHURY AND 3 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	
4	WP(C)/6643/2022 FIXED	MUNINDRA CHUNGKRANG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. S DOLEY	SC, ELEM. EDU GA, ASSAM
5	WP(C)/7168/2022 FIXED	SURAJ BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU GA, ASSAM
6	WP(C)/7505/2022 FIXED	LOBUJA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, SEC. EDU. GA, ASSAM SC, FINANCE
7	WP(C)/8332/2022 FIXED	RAM BABU VERMA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU
8	WP(C)/8337/2022 FIXED	LAXMI NARAYAN SETHI <b>Versus</b> THE ASSAM UNIVERSITY AND 2 ORS	MR. M K CHOUDHURY MR. M DUTTA MS S DEV MR J MAHANTA	SC, ASSAM UNIVERSITY
9	Cont.Cas(C)/6/2023 FIXED	PARTHA PRATIM GHOSH <b>Versus</b> DR. BIJOYA CHOUDHURY, IAS AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU
10	Cont.Cas(C)/7/2023 FIXED	BIPIN CH DEKA <b>Versus</b> M S MANIVANNAM, IAS AND 2 ORS	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	SC, HIGHER EDU
11	Cont.Cas(C)/11/2023 FIXED	NILU PAUL <b>Versus</b> B KALYAN CHAKRABARTY AND 3 ORS	MR B SINHA P. SWARGIARY	SC, HIGHER EDU

12	Cont.Cas(C)/13/2023 FIXED	PRANAMIKA BORAH <b>Versus</b> SRI PAWAN KUMAR BORTHAKUR AND ANR	MR. S U AHMED MR A HAWARI	SC, ELEM. EDU
13	WP(C)/23/2023 FIXED	SARAM DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS	SC, ELEM. EDU GA, ASSAM
14	WP(C)/196/2023 B/O	MD. JEHIRUL ISLAM <b>Versus</b> THESTATE OF ASSAM AND 2 ORS	MR B D DAS MR D KALITA	SC, SEC. EDU.
<b>ORDER (STAY VACATING)</b>				
15	I.A.(Civil)/3056/2022 B/O in WP(C)/5770/2022 <b>WITH</b> WP(C)/5770/2022	GULAM MUSTAFA BARBHUIYA AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU
		ABDUL MOTIN LASKAR AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU MR. A K DUTTA (R-6,7) MR. A M BARBHUIYA (R-6,7) MR. B ZAMAN (R-6,7) MS A BEGUM (R-6,7) MR B PURKHYASTHA (R-6,7)
	<b>WITH</b> I.A.(Civil)/2940/2022 in WP(C)/5770/2022	ABDUL MOTIN LASKAR AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA	SC, ELEM. EDU
	<b>WITH</b>			
16	WP(C)/6527/2022	MD. GULAM MUSTAFA BARBHUIYA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, ELEM. EDU
<b>ADMISSION</b>				
17	WP(C)/2688/2015 FIXED	SMTI NAYANTI BASUMATARY <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR.B RAMCHIARY MR.D BARMAN MS.S BORO MS.C TALUKDAR	C.G.C. MR. S K MEDHI MS P BARUAH, ASGI SC, BTC ASSTT.S.G.I.
18	WP(C)/5883/2015 FIXED	MD. ZAKIR HUSSAIN <b>Versus</b> THE REGISTRAR and ANR,	MR.S S S RAHMAN MR. A K DUTTA MR.S B RAHMAN MR.M R SODIAL	SC, G U
19	WP(C)/3750/2018 FIXED	ROFICA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MR. K BORUAH MR. P BORDOLOI	SC, ELEM. EDU
20	WP(C)/1309/2021 B/O	PIRITI BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. A DAS	SC, HIGHER EDU SC, HIGHER EDU SC, SEBA SC, BTC
21	WP(C)/1493/2021 B/O	OLEE BARMAN <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. A DAS	SC, HIGHER EDU SC, HIGHER EDU SC, SEBA SC, BTC
22	WP(C)/5028/2021 FIXED	AFRUZA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A F N U MOLLAH K ZAMAN	SC, ELEM. EDU GA, ASSAM MR. S HAQUE (R NO.7) SC, FINANCE
	<b>WITH</b> I.A.(Civil)/1093/2022 in WP(C)/5028/2021	NASHIR UDDIN AHMED <b>Versus</b> AFRUZA KHATUN AND 6 ORS		SC, ELEM. EDU SC, FINANCE
23	WP(C)/6761/2021 B/O	ASHOK KUMAR CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. MR. S HAZARIKA (r-5) MR S SARMAH (r-5)



24	<b>WITH</b> WP(C)/3292/2021	SCHOOL MANAGING AND DEVELOPMENT COMMITTEE OF GASHBARI HIGH SCHOOL AND ANR. <b>Versus</b> THE STATE OF ASSAM 3 ORS	MR D DEKA MR. S HAZARIKA	MR. A K DUTTA (R-4) MR. B PURKAYASTHA (R-4) SC, EDU
25	WP(C)/2017/2022 FIXED	PROF. JYOTIREKHA G. HANDIQUÉ <b>Versus</b> THE KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 4 ORS	MR. K N CHOUDHURY MR D J DAS N GAUTAM	SC, HIGHER EDU MR. D SAIKIA (R1-R3) MR. B CHOUDHURY (R1-R3) MS RUKMINI BARUA (R1-R3) MS PADMINI BARUA (R1-R3)
26	WP(C)/5077/2022 B/O	MD. ABDUR REZZAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	SC, SEC. EDU. MR. N SARMA (R-4) MR. S SUTRADHAR (R-4)
27	WP(C)/5361/2022 FIXED	ATIQUIL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, SEC. EDU. MR. A R BHUYAN (R-4) MR. M A I HUSSAIN (R-4) MRS H AHMED (R-4)
<b><u>ORDERS</u></b>				
28	Cont.Cas(C)/100/2021 B/O	BIBHUTI KR MONDAL AND ANR <b>Versus</b> PREETOM SAIKIA, IAS AND ANR.	MR. J AHMED MS A HUSSAIN	
29	Cont.Cas(C)/526/2022 B/O	BUDHESWAR BARUAH AND 4 ORS <b>Versus</b> DR. BIJOYA CHOUDHURY, IAS AND 9 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. B ZAMAN	MR. D SAIKIA (r-5) MR S M T CHISTIE (R7) MR S M T CHISTIE (R7) MR S M T CHISTIE (R7) MR. A PHUKAN (r-5)
30	I.A.(Civil)/32/2023 in WP(C)/8253/2022 (D/O), B/O in WP(C)/8253/2022	ABDUL MOKKADDES TALUKDAR @ MOKKADES TALUKDER <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
<b><u>HEARING</u></b>				
31	WP(C)/5250/2017 CAVT. NO.104, 1106, 1109, 1110, 1130, 1139 , 125/3/17 FIXED	SEKHAR RANJAN NATH and 7 ORS. <b>Versus</b> THE STATE OF ASSAM and 152 ORS.	MR.S D PURAKAYATHA MR.U CHOUDHURY	GA, ASSAM MS. M DEV MR. A K DUTTA MR.B PURKAYASTHA SC, ELEMENTARY EDUCATION MRS. A BASUMATARY MR.S SUTRADHAR MS. N DEB MS. P DEB
32	<b>WITH</b> WP(C)/5219/2018	KESHAB DIKSHIT AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 51 ORS.	MR. K N CHOUDHURY MR. S D PURKAYASTHA MS. R DEKA MR. D J DAS	SC, ELEM. EDU MR. R P KAKOTI (R20, R39) MR. T J MAHANTA GA, ASSAM MR. A K DUTTA (R20, R39) MR. A K DUTTA (R20, R39) MR. L R MAZUMDER (R21, R27) MR. B PURKAYASTHA (R20, R39) MR. B PURKAYASTHA (R20, R39) MR. A Z AHMED (R21, R27)

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LEAVE NOTE OF ADVOCATES FOR 17/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MS. S G BARUAH	09-01-2023	To	17-01-2023
7)	MD. A SAHAD	17-01-2023	To	18-01-2023
8)	MS. S KANUNGOE	17-01-2023	To	23-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,17th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 6**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING  
CAUSELIST DATED 02-01-2023 TO  
03-03-2023(RELATING TO SPECIAL  
DIVISION BENCH),ALONG WITH THE  
FOLLOWING MATTERS**

**LEARNED ADVOCATES ARE REQUESTED TO  
REMAIN PRESENT WHILE TAKING MATTERS  
OF THE HEARING CAUSELIST]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	PIL/70/2020 FIXED	ASSAM PUBLIC WORKS AND ANR <b>Versus</b> THE UNION OF INDIA AND 14 ORS	MR. U K NAIR MR. D P BORAH MS. S BORO MR B PAUL	GA, ASSAM ASSTT.S.G.I. GA, MIZORAM SC, FOREST
2	W.P.(CrI.)/25/2022 FIXED	BABUL AHMED <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. R ALI H A AHMED	GA, ASSAM MR. U K GOSWAMI ASSTT.S.G.I.
<b>HEARING</b>				
3	PIL/57/2021 FIXED	CHIRIYAKHANA PATHA JYESTHO NAGARIK SANSHTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS. B	MR. A PHUKAN MR. W SHARMA	GA, ASSAM MR. K GOGOI SC, P H E SC, WATER RESOURCE SC, GMC SC, G M D A
4	CrI.A./88/2021 WITH LCR 4 FILES, P.B.-2, FIXED	MUNNA MOCHAHARI @ MUNNA MOCHAHARY <b>Versus</b> THE STATE OF ASSAM AND ANR.	G UDDIN MS ANNA K P MS. P ADHIKARI	PP, ASSAM
<b>WITH</b>				
5	CRL.A(J)/34/2021	SWMKUR MOCHAHARI <b>Versus</b> THE STTE OF ASSAM	MR. A AHMED, AMICUS CURIAE	PP, ASSAM
6	WA/309/2021 FIXED	THE STATE OF ASSAM AND 2 ORS <b>Versus</b> DR. BHUBANESWAR SAIKIA AND ANR	MR. D SAIKIA MR. D P BORAH	MR. B CHETRI MR. K K PARASAR MR. A BORUA MR D MAHANTA

7	WA/154/2022 CAVT. NO.04412/022, WA 354/2018(D/O), FIXED	SWAPAN KUMAR SINGHA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, SEC. EDU. MRS. K DEVI MR. S K GOSWAMI (R-7) MS N SAIKIA MR. B K GOSWAMI (R-7) SC, N C T E MR. R SHARMA (R-7) MS S A KHALIFA FOR CAVEATOR
	<b>WITH</b>			
8	Review.Pet./168/2019	SMTI. SHELLEY DAS CHOWDHURY <b>Versus</b> SIRAZUL AMBIA AND 8 ORS.	MR. A C BURAGOHAIN MR. H. BURAGOHAIN MS A DEVI	MR. I ALAM SC, N C T E SC, EDU
	<b>WITH</b>			
9	Review.Pet./136/2022	SMTI. SUPARNA SINHA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MRS. P GOSWAMI MS N SAIKIA MS. L BORGOHAIN	SC, SEC. EDU. SC, N C T E

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LEAVE NOTE OF ADVOCATES FOR 17/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MS. S G BARUAH	09-01-2023	To	17-01-2023
7)	MD. A SAHAD	17-01-2023	To	18-01-2023
8)	MS. S KANUNGOE	17-01-2023	To	23-01-2023



**THE GAUHATI HIGH COURT AT GUWAHATI**

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

**DAILY CAUSELIST**

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,17th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 8**

**[DIVISION BENCH-II**

**THIS BENCH WILL TAKE UP HEARING AND  
ADDITIONAL HEARING CAUSE LIST DATED  
02-01-2023 TO 03-03-2023 (RELATING TO  
DIVISION BENCH-II), ALONG WITH THE  
FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	WP(C)/4981/2018 WITH LCR	KULSUM BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
2	WP(C)/5048/2018 WITH LCR	JAMIR ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. A MATIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

LEAVE NOTE OF ADVOCATES FOR 17/01/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MS. S G BARUAH	09-01-2023	To	17-01-2023
7)	MD. A SAHAD	17-01-2023	To	18-01-2023
8)	MS. S KANUNGOE	17-01-2023	To	23-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**[ For Tuesday,17th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 9**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	AB/3833/2022 FIXED. .	AMINUL ISLAM @ AMINUL ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. P RAHMAN MR S ISLAM	PP, ASSAM
2	WP(C)/5430/2022 CAVT. NO.08912/022, FIXED	BASABI KALITA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. D BARUAH MR. P K BORDOLOI	MR B D DAS SC, P AND R.D. GA, ASSAM MR H K SARMA B B HUSSAIN FOR CAVEATOR
<b>WITH</b>				
3	WP(C)/5427/2022  CAVT. NO. 08922/022,	HIREN HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. D BARUAH MR. P K BORDOLOI	MR B D DAS SC, P AND R.D. GA, ASSAM MR H K SARMA B B HUSSAIN FOR CAVEATOR
<b>ADMISSION</b>				
4	WP(C)/3780/2014 FIXED	ANYNAL HOQUE @ AYNAL HOQUE CHOUDHURY and 37 ORS. <b>Versus</b> THE STATE OF ASSAM and 7 ORS.	MR.A R SIKDAR MS.T NESSA MR.M H TALUKDAR MS.M DEKA MR. S ALAM	SC, P AND R.D. GA, ASSAM
5	WP(C)/3568/2020 FIXED	M/S. S.B.INDUSTRIES <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MS. D SINHA MR H K J AHMED	MS. B SARMA (C.G.C., R1, R2) MS. B SARMA (C.G.C., R1, R2) MR. A. KALITA, SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
6	WP(C)/8230/2022 FIXED	BARUN CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR ANKIT TODI	SC, TAXES

**ORDERS**

7	I.A.(Civil)/3849/2022 B/O in WP(C)/8169/2022	AQUACULTURE DEVELOPMENT ORGANIZATION FOR SC, ST AND BACKWARD CLASSES, ASSAM <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
	<b>WITH</b> WP(C)/8169/2022	AQUACULTURE DEVELOPMENT ORGANIZATION FOR SC, ST AND BACKWARD CLASSES, ASSAM <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LIMITED AND 4 ORS.	MR. M CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
8	<b>WITH</b> WA/348/2022	DHARANI DAS AND ANR. <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPOATION LIMITED AND 3 ORS .	MR S KHOUND MR S KHOUND MR D J MEDHI	SC, AFDC
9	<b>WITH</b> WA/349/2022	SUNIL HAZARIKA <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.AND 3 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
	<b>WITH</b> I.A.(Civil)/3848/2022 in WA/349/2022	SUNIL HAZARIKA <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD.AND 3 ORS.	MR. M K CHOUDHURY MR S KHOUND MR D J MEDHI	SC, AFDC
10	<b>WITH</b> WA/366/2022	NISAR AHMED <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, AFDC
	<b>WITH</b> I.A.(Civil)/3457/2022 in WA/366/2022	NISAR AHMED <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS. B	MR. D DAS SR. ADV MR S KHOUND MR H K NATH MR. K MOHAMMED	SC, AFDC
<b>HEARING</b>				
11	CrI.A./124/2021 P/H. WITH LCR (FOUR FILES). FIXED.	PRABIN RAJBONGSHI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M SARANIA MD. S U AHMED MS N RAI	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/292/2021 in CrI.A./124/2021	PRABIN RAJBONGSHI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M SARANIA MD. S U AHMED MS N RAI	PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/333/2021 in CrI.A./124/2021	PRABIN RAJBONGSHI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M SARANIA MS N RAI	PP, ASSAM
12	WP(C)/524/2021	M/S QUALITY PHARMA PRODUCTS PVT LTD (UNIT II) <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. P GOSWAMI	MR. P DAS MR. S BARUAH (SC, POLLUTION CONTROL BOARD OF ASSAM, R-6) MR G DAS SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I. SC, NEDFI

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LEAVE NOTE OF ADVOCATES FOR 17/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MS. S G BARUAH	09-01-2023	To	17-01-2023
7)	MD. A SAHAD	17-01-2023	To	18-01-2023
8)	MS. S KANUNGOE	17-01-2023	To	23-01-2023





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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**[ For Tuesday,17th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE NELSON SAILO**

**COURT NO: 10**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.66-128), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/3655/2021 B/O	DHRUBA KUMAR KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN MR. R DHAR	GA, ASSAM SC, SOIL CONSERVATION DEPTT.
2	WP(C)/7299/2021 FIXED	BABLI RANI NATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM MR. U N CHATTRY (R-6,7) MR. O LASKAR (R-6,7)
	<b>WITH</b> I.A.(Civil)/3212/2022 <b>in</b> WP(C)/7299/2021	BABLI RANI NATH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K DUTTA MR. B PURKAYASTHA	GA, ASSAM
<b>ORDERS</b>				
3	Cont.Cas(C)/213/2022 B/O	SANJIB DAS AND ANR <b>Versus</b> NIRAJ VERMA, IAS AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM	MR. P N GOSWAMI (R. 1-4) MR B CHOUDHURY (R. 1-4) MR. K P PATHAK (R. 1-4)
4	<b>WITH</b> Cont.Cas(C)/222/2022	SANJOY DEY <b>Versus</b> NIRAJ VERMA, IAS AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	
5	Cont.Cas(C)/302/2022 B/O	ABU BOKKAR SIDDIQUE AND ANR <b>Versus</b> G D TRIPATHI , IAS and ANR.	K U AHMED MS N HASAN	MR. P N GOSWAMI (r-2) MR. D GOGOI (r-2) MR. R R Gogoi (r-2)
<b>HEARING</b>				
6	WP(C)/5960/2013	GS-165291 N UDC SHYAM SUNDER SINGH and 57 ORS <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.D BORAH	MR.S C KEYAL ASSTT.S.G.I.

7	WP(C)/6723/2013 WITH W.A./293/1997(D/O) WITH W.A./527/1996(D/O) WITH CIVIL RULE/1366/1994(D/O)	KUSHAL KOWAR DEKA and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.M K CHOUDHURY MR.S HUSSAIN MR.N BARUAH MR.T N SRINIVASAN	MR.B BANERJEE(R- 6-8)(- -9) GA, ASSAM MS.C MOZUMDARR- 6-8R-9 MR. R MAZUMDAR MRS P RAI MS.M BARMAN MS.M DEB(R- 6-8) MR.D F A AHMED(R- 6-8) MR.J LASKAR(R- 6-8) MS.D GHOSH MR H BEZBARUA MR.A DEY(R- 6-8) MR.M ISLAM MR.A MOBARAQUE(R- 6-8) MR. S DUTTA (SC, FOREST DEPT.) MS.B GOGOI MS. P K DEVI
	<b>WITH</b> MC/78/1997 <b>in</b> WP(C)/6723/2013	L CHETIA <b>Versus</b> M SHARMA	MR. A BHAGAWATI MRS A HAZARIKA MR. SK MUKTAR	MR. PK ROY MR. GP BHOWMIK
8	<b>WITH</b> WP(C)/4294/2020	KUSHAL KONWAR DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APSC SC, PERSONAL DEPT. SC, FOREST
9	<b>WITH</b> WP(C)/4942/2020  CAVT. NO. 05682/020,	ASHOK KR. DEV CHOUDHURY AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. R GOSWAMI MS. R DEVI	MR. U K NAIR GA, ASSAM SC, APSC MR. A CHETRY MR. A BORO MS U SHARMA FOR CAVEATOR SC, PERSONAL DEPT.
10	<b>WITH</b> WP(C)/4948/2020	KUSHAL KOWAR DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APSC SC, FOREST SC, PERSONNEL DEPT.
	<b>WITH</b> I.A.(Civil)/92/2021 <b>in</b> WP(C)/4948/2020	ASHOK KR. DEV CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R GOSWAMI MISS. P KALITA MS. R DEVI	SC, APSC SC, APSC
11	<b>WITH</b> WP(C)/1148/2021  CAVT. NO. 01302/021,	KUSHAL KONWAR DEKA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. R GOSWAMI SC, FOREST FOR CAVEATOR MS. U BHATTACHARYYA MS. R DEVI
12	WP(C)/512/2016 FIXED	HIMANJAL KALITA <b>Versus</b> THE STATE OF ASSAM and 8 ORS.	MR R CHAKRAVORTY MR M HALOI MR R CHAKRAVORTY MS. T BEGUM	MR. T C CHUTIA MR G KAKOTI (R7) MR. P THAKURIA (R7) MR D K ROY MS. I KAKATI MR. D KHAKHALARY (R7) SC, SOCIAL WELFARE
13	<b>WITH</b> Cont.Cas(C)/12/2018	HIMANJAL KALITA <b>Versus</b> MINAKSHI SUNDARAM	MR R CHAKRAVORTY MR M HALOI MS. T BEGUM	MR. B GOSWAMI MR. P KAKATI

14 WP(C)/8150/2017

OIL INDIA LTD.  
**Versus**  
THE UNION OF INDIA and 2 ORS.

MR.S N SARMA  
MR.A SARMA  
MR.K KALITA  
MR.S CHOUDHURY  
MR.A JAHID

MR L K RAJKONWAR  
MRS. A GAYAN  
MR. G PEGU  
MR D CHUTIA  
MR. S CHOUHAN  
MR. D CHUTIA  
ASSTT.S.G.I.

15 WP(C)/4350/2020  
FIXED

CT/FITTER MUFIZ UDDIN  
**Versus**  
THE UNION OF INDIA AND 5 ORS.

MR. R MAZUMDAR  
MRS P RAI  
MR H BEZBARUA  
MS. P K DEVI

MR. D C BORAH  
MR. S K MEDHI  
ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 17/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MS. S G BARUAH	09-01-2023	To	17-01-2023
7)	MD. A SAHAD	17-01-2023	To	18-01-2023
8)	MS. S KANUNGOE	17-01-2023	To	23-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,17th January 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE AJIT BORTHAKUR**

**COURT NO: 11**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO SPECIAL LIST(SAO AND FAO)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	I.A.(Civil)/2848/2022 WITH LCR, FIXED in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION (ADDA) <b>Versus</b> CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. N K NEOG	MR. N UPADHAYAY MR. R BORPUJARI
	<b>WITH</b> FAO/42/2019 CAVT. NO. 0838/2019	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 2 ORS <b>Versus</b> ASSAM DRUG DEALER ASSOCIATION (ADDA) AND 4 ORS.	MR. D SAIKIA MR. R BORPUJARI MR. B GOGOI MS. N BORDOLOI MR. A PHUKAN	MR. K N CHOUDHURY MR S BHARALI MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	<b>WITH</b> I.A.(Civil)/537/2020 in FAO/42/2019	ASSAM DRUG DEALER ASSOCIATION(ADDA) <b>Versus</b> CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR S BHARALI MR S BHARALI MR. A CHAMUAH MR. N K NEOG	MR. R BORPUJARI
	<b>WITH</b> FAO/41/2019 CAVT. NO. 0839/2019	ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD), <b>Versus</b> ASSAM DRUG DEALER ASSOCIATION AND ANR	MR. D BARUAH MS. N UPADHYAY	MR. K N CHOUDHURY MR S BHARALI MR. A CHAMUAH MR. M DAS FOR CAVEATOR MR. N K NEOG
	<b>WITH</b> I.A.(Civil)/594/2020 in FAO/41/2019	ASSAM DRUG DEALER ASSOCIATION AND ANR <b>Versus</b> ALL INDIA ORGANIZATION OF CHEMIST AND DRUGGISTS (AIOCD),	MR. K N CHOUDHURY MR S BHARALI MR. M DAS MR. N K NEOG	MR D BARUAH
<b>HEARING</b>				
3	RSA/233/2012 WITH LCR, FIXED	MUSTT. SAFIRUN BIBI LASKAR and ANR, <b>Versus</b> MD. SIRAJ ALI and 4 ORS,	MR. A C SARMA MR. A SARMA MR. T BARUAH MR. M P GOSWAMI	MS. R CHOUDHURY (R2) MR. J ISLAM MR. A M S MAZUMDER MR. A A R KARIM MS. S F MAITAI MS. S S ZIA (R2)

4	Arb.A./16/2014 WITH LCR	M/S MEGHALAYA OXYGEN PRIVATE LIMITED REPRESENTED BY BITS DIRECTOR PRAVIN JAIN <b>Versus</b> ASSAM STATE COOPERATIVE MARKETING and CONSUMERS LTD STATFED	MR.H NATH MR.P KATAKI MR.D CHAKRABORTY	MD.S ISLAM MR.A CHOUDHURY MS.M KONCH SC, OFFICIAL LIQUIDATOR
5	CRP/192/2015 CAVT. NO. 600/2015 WITH LCR, FIXED	SMT. TULSI DEVI SHARMA and 2 ORS <b>Versus</b> KISHAN GOPAL AGARWALLA and 4 ORS	MR. G CHOUDHURY MR.P BORAH MR.A K HALOI	MS.P BARUAH(R1) MS.G SARMAH(R1) MR.P K GARODIAR1 FOR CAVEATOR
6	Intest.Cas./4/2016 WITH LCR, FIXED	SMTI RUPJYOTI DUTTA BARUAH <b>Versus</b> AMTI RITA DAS @ RITA DUTTAand ANR	MR.J BORAH MR.S BARMAN MS.A SARMA	MR. M U MAHMUD MR. M DUTTA (R2) MR. A BHATTACHARYYA (R2) MR. M ALI MS K GOGOI MS. C KALITA MR S ISLAM
7	MFA/76/2016 CAVT. NO. 812/2016 WITH LCR, FIXED	THE UNION OF INDIA and ANR <b>Versus</b> M/S NUMALIGARH REFINERY LTD	DR. B N GOGOI	MR. K P MAHESWARI MR. A GOGOI FOR CAVEATOR MR. M SHARMA
8	MACApp./323/2016 WITH LCR, FIXED	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SMT DULALI BASAK and 4 ORS	MR.A DUTTA MRS.P M DUTTA	MR. S K GOSWAMI MR.A T SARKAR R- 1-3 MR.A HUSSAIN(R- 1-3) MR. R SHARMA
	<b>WITH</b> CO/2/2022 <b>in</b> MACApp./323/2016	SUKUMAR BASAK <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD. AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. A DUTTA MRS. P M DUTTA

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LEAVE NOTE OF ADVOCATES FOR 17/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MS. S G BARUAH	09-01-2023	To	17-01-2023
7)	MD. A SAHAD	17-01-2023	To	18-01-2023
8)	MS. S KANUNGOE	17-01-2023	To	23-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Tuesday,17th January 2023]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-IV, FROM  
ITEM NOS.66-127), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	WP(C)/1517/2019 FIXED	NARAYANI MINERALS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. M HAZARIKA MR D K DAS MR. R K AGARWALA MR H BETALA MS. KEWI MR C KUMAR	MR. R K D CHOUDHURY(R-6) MR. P DAS (R5) MR G DAS (R5) MR. B GOGOI SC, INDUSTRIES AND COMMERCE DEPUTY SGI (R-6) SC, NEDFI SC, INCOME TAX SC. SALES TAX DEPTT. (R-2,3)
2	WP(C)/4532/2019 FIXED	DEBABROT PHUKAN <b>Versus</b> HINDUSTAN PETROLEUM CORPORATION LTD. AND 2 ORS.	MR. T J MAHANTA MR. P P DUTTA MR. A BORUA MR T GOGOI	MR. S BORTHAKUR MR J ISLAM MR. S S ROY MR R ISLAM MR. M R ISLAM
3	WP(C)/4730/2021 FIXED	OMEGA BIOTECH LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR G N SAHEWALLA MR D SENAPATI MR. A CHETIA MS. S. TODI MR H K SARMA	SC, HEALTH SC, NRHM
4	WP(C)/7057/2021 FIXED	M/S AVIJANTRIK INFRATECH PVT LTD <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A D GUPTA MR. R ALI MS B DAS DR R HOQUE MR A S SK MR A B SIDDIQUE MR. H A AHMED	SC, RAILWAY
5	WP(C)/3003/2022 WITH LCR FIXED	HIRANYA KUMAR GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. D K KOTOKY MR. N BORUAH MR. S SAIKIA MR. N D SARMA	GA, ASSAM SC. REVENUE
6	WP(C)/5936/2022 FIXED	NOBLE GODSON BRAHMA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR H K MAHANTA MR. R D BHUYAN MS E B GOGOI	GA, ASSAM SC, REVENUE

7	WP(C)/5946/2022 FIXED	RAJESH KUMAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H GUPTA	GA, ASSAM
<b>ORDERS</b>				
8	Cont.Cas(C)/339/2020 FIXED	MUSLIM ALI <b>Versus</b> RAJESH KEMPRAI AND 3 ORS.	MR P SARMA	MR. B GOSWAMI (R3) MR. B GOGOI (R-5) MR. P K MUNIR (R4) MR P NAYAK (R-5) MS. S CHUTIA (R3) MR A CHALIHA (R-5) MR A V SINGH (r-4) MR W R MEDHI (r-4)
9	I.A.(Civil)/2262/2022 FIXED <b>in</b> WP(C)/2723/2022 <b>WITH</b> WP(C)/2723/2022	CMJ UNIVERSITY AND 14 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. SC, ED MR. R SALOI MR J SINGH	
		CMJ UNIVERSITY AND 14 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. B D KONWAR SR. ADV. ASSTT.S.G.I. MR J SINGH MR P DOLEY	
10	WP(C)/3665/2017  <b>WITH</b> I.A.(Civil)/3021/2017 <b>in</b> WP(C)/3665/2017  <b>WITH</b> I.A.(Civil)/3652/2019 <b>in</b> WP(C)/3665/2017  <b>WITH</b> I.A.(Civil)/122/2021 <b>in</b> WP(C)/3665/2017  <b>WITH</b> I.A.(Civil)/1398/2021 <b>in</b> WP(C)/3665/2017  <b>WITH</b> I.A.(Civil)/2000/2021 <b>in</b> WP(C)/3665/2017	CMJ UNIVERSITY and 5 ORS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. C.G.C. MRS J M KONWAR MR. S SAIKIA MR. R DAS MR. R KALITA MR. R SALOI MS. J DEKA MR. J. SINGH MR. N S SINGH	MR. H GUPTA(R-1 to R-3) ASSTT. S.G.I.
		THE UNION OF INDIA and 3 ORS <b>Versus</b> CMJ UNIVERSITY and 3 ORS	C.G.C. MR.H GUPTA	MR.S SAIKIA MS.J DEKA MR.N S SINGH
		THE UNION OF INDIA AND 3 ORS <b>Versus</b> CMJ UNIVERSITY AND 3 ORS	C.G.C. MRS. A GAYAN	MR. S SAIKIA MR. R DAS MS. J DEKA MR. N S SINGH
		CMJ UNIVERSITY AND 3 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR B D KONWAR MR. R KALITA MR. R SALOI MR. J. SINGH	ASSTT.S.G.I.
		THE UNION OF INDIA 3 ORS <b>Versus</b> CMJ UNIVERSITY AND 3 ORS	MRS. A GAYAN	MR. B D KONWAR SR. ADV.
		CMJ UNIVERSITY and 3 ORS <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R DAS MR. R KALITA MR. R SALOI MR. J. SINGH	
<b>HEARING</b>				
11	WP(C)/2038/2014 FIXED	M/S LAXMI NARAYAN KRAFT INDUSTRIES <b>Versus</b> THE UNION OF INDIA and 8 ORS	MR.K AGARWAL MR.S C KEYAL MR. R DUBEY MS.P BARUAH	MR.S SAIKIA SC, TAXES ASSTT.S.G.I. MR.S SAMARIA SC, INDUSTRIES
12	WP(C)/4843/2014	SMTI. GULBAHAR BEGUM <b>Versus</b> THE LIFE INSURANCE CORPORATION OF INDIA and 3 ORS,	MR A ISLAM MR.S BANIK MR.S K ROY	MRP MUKHERJEE MR.P BORGOHAIN

13	WP(C)/393/2016	GOPAL KRISHNA TEA COMPANY PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. G N SAHEWALLA MR. D SENAPATI MR. P DEKA MR. A CHETIA MD. ASLAM	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
	<b>WITH</b>			
14	WP(C)/388/2016	GOPAL KRISHNA TEA COMPANY PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.G N SAHEWALLA MR.P DEKA MR.A CHETIA MD.ASLAM	GA, ASSAM
15	LA.App./14/2018 WITH LCR FIXED	SALIMUDDIN <b>Versus</b> THE COLLECTOR OF DHUBRI	MRS. T BORAH MRS P GOSWAMI MR. R Deka MRS. U SAHU MR. K K JAIN	MR. T R GOGOI
	<b>WITH</b>			
16	LA.App./15/2018  WITH LCR	SRI MAZIDUR RAHMAN and ANR <b>Versus</b> THE COLLECTOR OF DHUBRI	MR R DEKA MR. R K JAIN MRS. P GOSWAMI MS. U SAHU MRS. T BORA	
17	WP(C)/5728/2021 FIXED	ANJALA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR (R-5) MR. D GOGOI (R-5) SC, FOREST
	<b>WITH</b> I.A.(Civil)/922/2022 <b>in</b> WP(C)/5728/2021	SRI BIJU KUMBANG <b>Versus</b> ANJALA BASUMATARY AND 3 ORS	MR. S BARTHAKUR	MR. T J MAHANTA
	<b>WITH</b>			
18	WP(C)/1609/2022	SMT. ANJALA BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR MR. D GOGOI SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 17/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MS. S G BARUAH	09-01-2023	To	17-01-2023
7)	MD. A SAHAD	17-01-2023	To	18-01-2023
8)	MS. S KANUNGOE	17-01-2023	To	23-01-2023





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,17th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CRL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./141/2023	RAJIB BORAH @ MONU <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA MR. M R SODIAL MR S AHMED MS S Z HAYAT MS. S. KAR H. BHARALI	PP, ASSAM
2	Bail Appln./142/2023	MD IMRAN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. B DEKA MR. P JAIN MR. D DEKA	PP, ASSAM
<b>MOTION</b>				
3	Crl.Pet./26/2023	MOUSUMI DEY AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N DUBEY B R BRAHMA MS. M DAIMARY	PP, ASSAM
4	AB/89/2023	JOMIR HUSSAIN LASKAR @ LALU AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
5	AB/94/2023	SANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
6	AB/97/2023	MD. SAMNUR ALI @ SANJAY <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED K SHIKDER	PP, ASSAM
7	AB/100/2023	PAPU KONWAR <b>Versus</b> THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
8	AB/106/2023	MUNNA CHAKRABORTY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
9	AB/113/2023	MUKSED ALI <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR	PP, ASSAM

**BAIL HEARING (BA)**

10	Bail Appln./2164/2022 FIXED	MUKUT SAIKIA <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION	MR. B K MAHAJAN MR. A K JAIN MR. M KALITA MR. A CHAUDHURY	SC, CBI
11	Bail Appln./3335/2022 WITH LCR	AFJAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
12	Bail Appln./3449/2022 FIXED	EAS SALAM <b>Versus</b> THE STATE OF ASSAM	MR. M A SHEIKH MR M H CHOUDHURY K U AHMED MS F INTAZ	PP, ASSAM
13	Bail Appln./3493/2022 FIXED	SHAHIL ISLAM@SAHIL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
14	Bail Appln./3641/2022 WITH OFFICE NOTE, FIXED	RAHIM ALI @ ROHIM ALI <b>Versus</b> THE STATE OF ASSAM	MR. D K BAIDYA MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM
15	Bail Appln./3686/2022 FIXED	SAHAB UDDIN <b>Versus</b> THE STATE OF ASSAM	MR K TALUKDAR MR. S D ROY MS K DEKA	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
16	I.A.(CrI.)/452/2022 AB 2032/2022(D/O) in AB/2032/2022	ESOB ALI @ YOUSUF ALI AND 5 ORS <b>Versus</b> THE STATE OF ASSAM	MR. S D ROY	PP, ASSAM
17	AB/2146/2022 FIXED	LUKU DEWARAH <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN MS R A MOSTAFI	PP, ASSAM
18	AB/2425/2022 FIXED	ABDUL HIE <b>Versus</b> THE STATE OF ASSAM	MR. R ALI H A AHMED MR A S SK	PP, ASSAM
19	AB/2540/2022 FIXED	PRASANTA DEKA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	
20	AB/2561/2022 FIXED	MD. ALAUDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
21	AB/2727/2022 FIXED	DAITHUN DAIMARY <b>Versus</b> THE STATE OF ASSAM	MR. M K BORO MS. J WARY	PP, ASSAM
22	AB/2739/2022 FIXED	RUPJYOTI SARMA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R GOSWAMI MS S DAS MS. U BHATTACHARYYA MS. N DEVI	PP, ASSAM
23	AB/2742/2022 FIXED	MANARANJAN BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR S NEOGI	PP, ASSAM
24	AB/3181/2022 FIXED	TARUN SONOWAL <b>Versus</b> THE STATE OF ASSAM	MR. P DUTTA	PP, ASSAM
25	AB/3308/2022 WITH LCR, FIXED	BABUL ISLAM @ BABUL ALI <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
26	AB/3533/2022 FIXED	AKKESH ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR S YESMIN MS S SAIKIA	PP, ASSAM
27	AB/3555/2022 FIXED	MONOWAR HOSSEN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
28	AB/3646/2022 FIXED	AMIR HUSSAIN@MD. AMIR KHAN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR A RAHMAN	PP, ASSAM
29	AB/3704/2022 B/O	AJGOR ALI @ AJGOR ALI SK AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM

30	AB/3710/2022 FIXED	ULUFA KHATUN AND ANR <b>Versus</b> THE STATE OF ASSAM	CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	PP, ASSAM
31	AB/3749/2022 FIXED	MATIUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S RANA MR. I RAHMAN	PP, ASSAM
32	AB/3751/2022 FIXED	ABDUL ALI <b>Versus</b> THE STATE OF ASSAM	MR. S RANA MR. I RAHMAN	PP, ASSAM
33	AB/3753/2022 FIXED	KHABIBAR RAHMAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	MR. S H RAHMAN PP, ASSAM
34	AB/3763/2022 FIXED	UDDI SK @ ROHIZ ALI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	PP, ASSAM
35	AB/3835/2022 FIXED	AINUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
36	AB/5/2023 FIXED	MD. ATIKUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MS. S G BARUAH	09-01-2023	To	17-01-2023
7)	MD. A SAHAD	17-01-2023	To	18-01-2023
8)	MS. S KANUNGOE	17-01-2023	To	23-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,17th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 17**

**[CRIMINAL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CRL.APP.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./3645/2022	LALENGMAWI HMAR @ VARI MIZO <b>Versus</b> THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
2	Bail Appln./132/2023	INAMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
3	Bail Appln./133/2023	JJARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
4	Bail Appln./137/2023	TOHIDUR RAHMAN@TOUHIDUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
5	Bail Appln./138/2023	JIAUUR RAHMAN @ BABU @ DHAN <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MR. A PHUKAN	PP, ASSAM
6	Bail Appln./144/2023	ABBAS ALI <b>Versus</b> THE STATE OF ASSAM	MS. J PAUL MR B. RAHMAN	PP, ASSAM
7	Bail Appln./145/2023	MITHU AGARWAL <b>Versus</b> THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
8	Bail Appln./146/2023	MAINAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
9	Bail Appln./147/2023	SAMAD KHAN <b>Versus</b> THE STATE OF ASSAM	MR. R ALI H A AHMED	PP, ASSAM
<b>MOTION</b>				
10	Crl.Pet./1289/2022 B/O	CHANDAN DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K ROYCHOUHDURY MR. N G KUNDU MR S DASGUPTA	PP, ASSAM

11	AB/3587/2022 FIXED	MD. JAKIR HUSSAIN @ JAKIR ALI (NIPUL) AND ANR <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
12	CrI.Pet./25/2023	HABIBUR RAHMAN @ BABUL <b>Versus</b> SUJAN BISWAS	MR A ALI MS. M KHATUN	
13	AB/87/2023	PRAJIT NARZARY@ BADAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P K DAS MR. M BARUAH	PP, ASSAM
14	AB/95/2023	ASISH BISWAS <b>Versus</b> THE STATE OF ASSAM	MS G DEKA MS. K KALITA	PP, ASSAM
15	AB/96/2023	MUKTAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M I HUSSAIN MR. M I HUSSAIN	PP, ASSAM
16	AB/103/2023	MD AHMED ALI <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. MEHBOOB ALAM	PP, ASSAM
17	AB/110/2023	ARATI PATOWARI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR S YESMIN	PP, ASSAM
18	AB/111/2023	DEEPAK KUMAR RANA <b>Versus</b> THE STATE OF ASSAM	MS. S BHUYAN	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
19	Bail Appln./2460/2022 WITH LCR, FIXED	SANJIT DAS <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
20	Bail Appln./2513/2022 WITH LCR AND OFFICE NOTE, FIXED	APIZUL RAHMAN @ OPIOL <b>Versus</b> THE STATE OF ASSAM	MR F K R AHMED MR J UDDIN	PP, ASSAM
21	Bail Appln./2767/2022 WITH LCR, FIXED	RATUL HUSSAIN MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR A K DAS J. AKTAR	PP, ASSAM
22	Bail Appln./2855/2022 WITH OFFICE NOTE	SENJAM NONGDREN KHOIMBA SINGH @ SONJAN NOTEN KHOMBA <b>Versus</b> THE STATE OF ASSAM	MS. S BHUYAN MS. S. PIENYU	PP, ASSAM
23	Bail Appln./2878/2022 WITH LCR AND OFFICE NOTE, FIXED	SAMSUL HOQUE @ MD. SAMSUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
24	Bail Appln./3063/2022 WITH LCR AND OFFICE NOTE	DILBOR ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
25	Bail Appln./3116/2022 WITH OFFICE NOTE, FIXED	NITISH KUMAR @ NITESH KUMAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N N B CHOUDHURY MR S DAS MS. K DEY	PP, ASSAM
26	Bail Appln./3195/2022 WITH OFFICE NOTE, FIXED	NUR MOHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH MS. K BORUAH	PP, ASSAM
27	Bail Appln./3355/2022 FIXED.	MD. SARFORAS ANSARY <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MR S PAUL	PP, ASSAM
28	Bail Appln./3526/2022 WITH OFFICE NOTE, FIXED	MOHD. KAMAAL @ MAHAMMAD KAMAL <b>Versus</b> THE STATE OF ASSAM	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
29	Bail Appln./3564/2022 FIXED	MOSTAFIJUR RAHMAN @ MUSTAFIJUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MS. M DAS	PP, ASSAM

30	Bail Appln./3613/2022 FIXED	SUMILA BEGUM @ SHANTI @ SOMILA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR Z RAHMAN MR S PRODHANI	PP, ASSAM
31	Bail Appln./33/2023 FIXED	FIRDUS ALI <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
32	AB/988/2022 FIXED	DHANANJAY PRATAP SINGH AND ANR <b>Versus</b> THE STATE OF ASSAM	MS P MISHRA T RAMCHIARY	PP, ASSAM
33	AB/1854/2022 FIXED	BALI BIBI <b>Versus</b> THE STATE OF ASSAM	MR A H AHMED MUSTAFIJUR RAHMAN	PP, ASSAM
34	AB/2199/2022 FIXED	PAPARI GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. M DUTTA MR K M BORA	PP, ASSAM
35	AB/2849/2022 FIXED	SABIN KALITA <b>Versus</b> THE STATE OF ASSAM	MR D J DEKA	PP, ASSAM
36	AB/3223/2022	ARUNIMA DUTTA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI MS T WAPANGLA MR D KALITA	PP, ASSAM
37	AB/3299/2022 FIXED	MOHSIN HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. R S MISHRA MS M NIROLA	PP, ASSAM
38	AB/3576/2022 FIXED	MAHIDUL ALI KHA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR. S ISLAM MS. A KAUSHAR MR A ZAMAN	PP, ASSAM
39	AB/3579/2022	GAYATRI SAIKIA <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
40	AB/3699/2022 FIXED	KRISHNA SAHA <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR. A HUSSAIN	PP, ASSAM
41	AB/3757/2022 FIXED	AFSAR ALI MONDAL <b>Versus</b> THE STATE OF ASSAM	MR. S A AHMED MISS M GOGOI MR F A AHMED	PP, ASSAM
42	AB/3832/2022 FIXED	AMINUL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. S ISLAM MS. A KAUSHAR	PP, ASSAM
43	AB/3836/2022 FIXED	JAHIDUL ISLAM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM

**ORDERS**

44	I.A.(CrI.)/8/2023 AB 2778/2022(D/O) in AB/2778/2022	SORIFA BEGUM <b>Versus</b> DIL NAHAR BEGUM AND 3 ORS	MR. M A ISLAM MR J I MONDAL	PP, ASSAM
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**HEARING**

45	CrI.Pet./666/2019 WITH LCR 2 FILES, FIXED	SAHANAWAZ TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S B LASKAR MR. H A LASKAR	G UDDIN (R2) MR H I CHOUDHURY (R2) MS. P A TALUKDAR (R2) MR N Y KONYAK (R2) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 17/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MS. S G BARUAH	09-01-2023	To	17-01-2023
7)	MD. A SAHAD	17-01-2023	To	18-01-2023
8)	MS. S KANUNGOE	17-01-2023	To	23-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,17th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-I(RSA AND RFA)), ALONG WITH THE FOLLOWING MATTERS**

**IT IS FOR INFORMATION TO ALL LEARNED ADVOCATES THAT ON TUESDAYS AND THURSDAYS, OLD PENDING MATTERS WOULD BE TAKEN UP FIRST IRRESPECTIVE OF THE STAGES OF LISTING i.e. MOTION/ADMISSION/ORDERS/ HEARING ETC.EXCEPT THE PART-HEARD MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	RSA/159/2012 WITH LCR, B/O	DHANESWAR PATHAK and 3 ORS <b>Versus</b> DURGESWAR PATHAK and ORS	MR.G N SAHEWALLA MR.U DUTTA MISSM BORAH MSK KALITA MD.ASLAM	MR.H R A CHOUDHURY MS.R CHOUDHURY
	<b>WITH</b>			
2	RSA/204/2012	DURGESWAR PATHAK and 5 ORS. <b>Versus</b> DHANESWAR PATHAK and ORS.	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA MR.A ALAM	MR.G N SAHEWALLA MR.MD ASLAM MRS.S S BAWARI MSK KALITA
3	RSA/58/2013 WITH LCR	TAPAN BHATTACHARYYA and 9 ORS <b>Versus</b> UMESH PRASAD HALWAI	MR.R P SARMAH MR.H K BAISHYA	MR.G N SAHEWALLA MR.MD ASLAM MR.P DEKA MRS.S S BAWARI
4	RSA/41/2015 WITH LCR	BINDU BASINI ROY <b>Versus</b> KANAK BALA SARKAR WIDOW and 6 ORS	MR G P BHOWMIK MR. S S ROY MR. R HAZARIKA	MR. D K DAS (R1-R6) MR. M A SHEIKH (R1-R6) MR. M HOSSAIN (R1-R6) MR. S DUTTA (R1-R6) MS. F INTAZ (R1-R6) MR. K U AHMED (R1-R6)
	<b>WITH</b> MC/602/2015 <b>in</b> RSA/41/2015	BINDU BASINI ROY <b>Versus</b> KANAK BALA SARKAR WIDOW and 6 ORS	MRG P BHOWMIK MR.S S ROY MR.R HAZARIKA	
	<b>WITH</b>			
5	RSA/58/2019	SMTI BINDU BASINI ROY <b>Versus</b> HEIRS OF LATE DIJENDRA NARAYAN SARKAR KANAK BALA SARKAR and 5 ORS	MR.R HAZARIKA	MR DEBA KUMAR DAS MS. P BHUYAN MR. S DUTTA



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LEAVE NOTE OF ADVOCATES FOR 17/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
3)	MR. P PATHAK	03-01-2023	To	27-01-2023
4)	MR. P C DEY	17-01-2023	To	18-01-2023
5)	MR. I ALAM	09-01-2023	To	19-01-2023
6)	MS. S G BARUAH	09-01-2023	To	17-01-2023
7)	MD. A SAHAD	17-01-2023	To	18-01-2023
8)	MS. S KANUNGOE	17-01-2023	To	23-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Tuesday,17th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[CRIMINAL AND CIVIL BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH(MAC.APP.) AND SPECIAL LIST(CRP, CRP(I/O) AND MFA)), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>			
1 AB/109/2023	BIJAY GUPTA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b><u>ADMISSION</u></b>			
2 Crl.Pet./1058/2019 FIXED	ZEE LABORATORIES AND 2 ORS. <b>Versus</b> THE UNION OF INDIA	MR. B PRASAD	MR. S C KEYAL MR. S K MEDHI
3 Crl.Pet./1117/2019 B/O	DILIP KUMAR ACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B NATH MR S CHOUDHURY	MR. A PARVEZ MS E BHARALI PP, ASSAM
4 Crl.Pet./1112/2022 FIXED	LOHIT DAS AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. L GOGOI	PP, ASSAM
5 Crl.Pet./1235/2022 FIXED	DIPANKAR GHOSH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P J PHUKAN	MR. K K PARASAR DY.S.G.I. PP, ASSAM
<b><u>ORDERS</u></b>			
6 Crl.Pet./217/2022 WITH LCR 1 FILE, B/O	ASHOK PUROHIT <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J KALITA MR D KALITA	PP, ASSAM
7 Crl.Pet./1167/2022 FIXED	AMITAV SENOWA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR. G TAMULI MR P H KONWAR	PP, ASSAM
<b><u>HEARING</u></b>			
8 Crl.A./52/2012 WITH LCR 5 FILES, FIXED	MUFOSIL ALI @ MUBOSIL ALI <b>Versus</b> THE STATE OF ASSAM	MD.M H RAJBARBHUIYAN MS.S PARBIN MS.D J BORAH MR.W RAHMAN MS.R CHETRI	PP, ASSAM
9 Crl.A./106/2012 WITH CLR 3 FILES, FIXED	HASEN ALI <b>Versus</b> STATE OF ASSAM	MR.R SARMA MR. D MAZUMDAR MR.P BORAH MRS.T SAIKIA	PP, ASSAM

10	Crl.A./21/2014 WITH LCR (TWO FILES),PB-1.	NUR HUSSAIN ALI <b>Versus</b> JATINDRA BHARALI	MR.F K R AHMED MR. R HAZARIKA MR.M K HUSSAIN MR. N HASAN MR. J ROY MR.A RAHMAN MS. S KAKATI MR. A HASAN MR. C CHAKRAVARTY MS.N S AHMED	MR.A K BHUYAN MS.N CHOUDHURY MS.P PATHAK MS.M BORAH
11	Crl.A./146/2015 WITH LCR (TWO FILES)	SRI SUBHASH DAS <b>Versus</b> THE STATE OF ASSAM and ANR	MR.I A HAZARIKA MD.A HUSSAIN MR.A AHMED	MR.G UZIRR-2 MR.S M BARUAH(R-2) MS.A BORA(R-2) PP, ASSAM
12	MACApp./4/2016 WITH LCR, FIXED	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SRI DILIP DAS and ANR	MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA	MR.A DEB(R-2) MR. A SARMA MR J P CHAUHAN MR. A T SARKAR MD S ALI MS.S SARMAHR-2
13	MACApp./89/2019 WITH LCR, FIXED	SRI KUNAL KASHYAP SHARMA <b>Versus</b> SRI KANAKLAL BHUYAN AND ANR	MR M BEZBARUAH MR. A LAL MR B DAS MR A BRAHMA	MS S MOCHAHARI MR SISHIR DUTTA MS. M CHOUDHURY MR. M AGARWALLA MR. C SHARMA MS A HUSSAIN S AHMED MS M GAZLOO
14	MFA/74/2021 WITH LCR	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MUSSTT JAHURA KHATUN AND 4 ORS	MS R D MAZUMDAR MS. C MOZUMDAR MS J ROY MR. S P SHARMA	MS R D MAZUMDAR MS S CHANGKAKOTI
	<b>WITH</b> I.A.(Civil)/691/2021 <b>in</b> MFA/74/2021	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> MUSSTT JAHURA KHATUN AND 4 ORS	MS R D MAZUMDAR	
15	Crl.Rev.P./158/2021 WITH LCR 1 FILE, FIXED	AHMED MUSA LASKAR <b>Versus</b> AYESHA BEGUM LASKAR @ SHEULI LASKAR	MR. A M BARBHUIYA MR. T HUSSAIN	MR. A H ALAMGIR (R-1)
16	MFA/182/2021 WITH LCR	UNITED INDIA INSURANCE CO. LTD., <b>Versus</b> JULEKHA BEGUM AND ANR	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MS B KASSHYAP	MR. B BARUAH MR S HUSSAIN MR P SHAKWA
17	Crl.Rev.P./36/2022 WITH LCR 2 FILES, FIXED	OMME HALIMA <b>Versus</b> RAKIBUL BHUYAN	MR. P RAHMAN MR S ISLAM	MR. N H MAZARBHUIYAN MR. M H SAIKIA MR. N I MAZARBHUYAN
18	Crl.Rev.P./94/2022	RAKIBUL BHUIYAN <b>Versus</b> OMME HALIMA	MR. N H MAZARBHUIYAN MR. N ISLAM MR. M H SAIKIA	
19	I.A.(Civil)/537/2022 WITH LCR <b>in</b> MFA/37/2022	UNION OF INDIA AND ANR. <b>Versus</b> M/S Z.R. ENTERPRISES	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR	
	<b>WITH</b> MFA/37/2022	UNION OF INDIA AND ANR. <b>Versus</b> M/S Z.R. ENTERPRISES	MRS. UMA CHAKRABORTY MS. M CHATTERJEE MS. M ACHARYYA MR. K MALAKAR	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA
20	MFA/155/2019	UNION OF INDIA <b>Versus</b> M/S MEGHA TECHNICAL AND ENGINEERING PVT. LTD.	MR. B SARMAH MR G GOSWAMI	MR. K P MAHESWARI MS. M SHARMA MS. N HUSSAIN

**WITH**  
I.A.(Civil)/2062/2019  
in MFA/155/2019

UNION OF INDIA  
**Versus**  
M/S MEGHA TECHNICAL AND  
ENGINEERING PVT. LTD.

MR. B SARMAH

**STAY MATTERS**

21	Crl.Rev.P./299/2022 WITH LCR.	NIAMAT ALI <b>Versus</b> JESMINA AKHTARA KHANAM AND ANR. -F	MR K BHUYAN MR N ISLAM	MR. P RAHMAN PP, ASSAM
22	Crl.Pet./367/2022	PRAHLAD DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. B K DAS MR H P GUWALA	MR. K BORUAH (r-2) MR. M ALOM (r-2) PP, ASSAM
23	Crl.Pet./411/2022	ABHIJIT CHANDA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MRS S MALAKAR MR. P S BISWAS MS A BORAH	MR. A M BORA (r-2) MR. D K BAIDYA (r-2) MS. C CHOUDHURY (r-2) MR. V A CHOWDHURY (r-2) PP, ASSAM
24	Crl.Pet./782/2022 WITH SCANNED COPY OF LCR.	DR. DAMBARUDHAR NATH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR A C BORBORA MRS. R BORBORA MR P KATAKI MR. N BORPATRAGOHAIN	PP, ASSAM
25	Crl.Pet./952/2022 WITH SCANNED COPY OF LCR.	SIDHARTHA KR JAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. K M SAIKIA MR. A R MEDHI MS J KUMARI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 17/01/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR R CHAKRAVORTY	02-01-2023	To	27-01-2023
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8)	MS. S KANUNGOE	17-01-2023	To	23-01-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Tuesday,17th January 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 24**

**[CRIMINAL, CIVIL AND MATTERS RELATED TO  
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CRL.REV.P.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>			
1 Tr.P.(CrI.)/1/2023	SUPRIYA DEY MANIK <b>Versus</b> ABHIJIT MANIK AND ANR	MR. B DEB MR. U B SARMA	
2 AB/91/2023	MASUQUE AHMED AND ANR <b>Versus</b> THE STATE OF ASSAM	MR B SINHA	PP, ASSAM
3 AB/105/2023	JIA UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. J LASKAR MR R DAS	PP, ASSAM
4 AB/107/2023	NITUMONI SINGHA <b>Versus</b> THE STATE OF ASSAM	MR. D GAGAI MR. D S SINGH	PP, ASSAM
5 AB/108/2023	MUKTI MD TALUKDAR@JITU TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM
6 AB/114/2023	JILI ALI AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR D J DEKA	PP, ASSAM
<b><u>ADMISSION</u></b>			
7 CrI.Rev.P./281/2022 FIXED	ABDUR REZZAK BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
8 CrI.Pet./1094/2022 FIXED	ABDUL AZIZ TAPADAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS G UDDIN MR. A UDDIN	MR. A K TALUKDAR MR. S ISLAM S. I. KHAN PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>			
9 Bail Appln./6/2023 FIXED	ANSER ALI <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR N ISLAM	PP, ASSAM

**BAIL HEARING**

10	AB/1564/2022	MOJNUR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RAHMAN MD R ISLAM	PP, ASSAM
11	AB/2569/2022	HILAL UDDIN @ HILAL UDDIN LASKAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
12	AB/3060/2022	MRINMOY BORA <b>Versus</b> THE STATE OF ASSAM	MR G BAISHYA MD. A HASSAN	PP, ASSAM
13	AB/3137/2022	MANAB CHOWDHARY <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
14	AB/3233/2022	MIZANUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P	PP, ASSAM
15	AB/3339/2022 FIXED	DIPANKAR RAY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. G J GOSWAMI	MR. D J KAPIL PP, ASSAM
16	AB/3730/2022 FIXED	ZAMAL UDDIN AND 10 ORS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
<b><u>ORDERS</u></b>				
17	I.A.(CrI.)/132/2021 AB 517/2019(D/O) in AB/517/2019	MOHIB UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	MR H R A CHOUDHURY (R-2) MR. S B LASKAR (R-2) MR. A AHMED (R-2) MS N KALITA (R-2) R BORUAH (R-2) PP, ASSAM
<b><u>HEARING</u></b>				
18	CrI.Rev.P./226/2016 WITH LCR 3 FILES, FIXED	MADANLAL AGARWAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.S CHAMARIA MR.D SARMAH MR.M PHUKAN	MR.P DAS(R-2) MR.H MAURYA(R-2) MR.D K KOTHARI(R-2) MRR K MOUR(R-2) MS.L SRIVASTAVR-2 MR.P JAIN(R-2) MR.B P CHANGMAI(R-2) MR.R C SANCHATI(R-2) PP, ASSAM MRS SANCHETI(R-2)
19	CrI.Rev.P./444/2019	PARTHA PRATIM SARMAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M BEZBARUAH MR. A LAL MR A BRAHMA MS M BAISHYA	MR. O P BHATI MR T C DAS MR. P SARMA PP, ASSAM MR. M K GOGOI
20	CrI.A./148/2022 WITH LCR 4 FILES, FIXED	MITHUN BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MS A DAS MR. P S BISWAS MS. S DEBNATH	MS S UPADHYAYA (R-2) PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/372/2022 in CrI.A./148/2022	MITHUN BISWAS <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. S DEBNATH	PP, ASSAM
21	CrI.A./205/2022 WITH LCR 4 FILES	ABDUL HAQUE @ ABDUL HUSSAIN KHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR J C GAUR MR R GOUR MS. M GAUR MS. M DEY	MS. D DEKA (r-2) PP, ASSAM
	<b>WITH</b> I.A.(CrI.)/482/2022 in CrI.A./205/2022	ABDUL HAQUE @ ABDUL HUSSAIN KHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR J C GAUR MR R GOUR MS. M GAUR MS. M DEY	MS. D DEKA (r-2) PP, ASSAM

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